

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 9
689/2016

IN THE MATTER OF:

Emmar Developers Ltd. and Emmar MGF Land Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 28.07.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant

Dr. U. K Chaudhary, Sr. Adv. with Mr. Gaurav
Mitra, Ms. Manisha Chaudhary, Advs. with Mr.
Pritham Soni, CS

For the respondent

Mr. Sudipto Sarkar, Sr. Adv. with Mr. Amar
Gupta, Mr. Divyam Agarwal, Mr. Daksh
Ahluwalia, Mr. Gaurav Arora, Mr. Ashish Joshi,
Advs.

ORDER

For order, see 173/241-242(PB)/2019.